Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.110/2010

Dated: 13th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Orissa Power Transmission Corporation Limited ....Appellant(s)

Versus

O.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta, Mr. David. A and Mr. Antaryami Upadhyay.

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-2 to R-4 and Mr.Rutwik Panda for R-1.

Order

At the request of the learned counsel for the parties, post the matter for further hearing along with 90 of 2009 on **11th November, 2011.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ks/ak